## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

UN-STARRED QUESTION NO. 752
ANSWERED ON MONDAY, February 7, 2022/

Magha 18, 1943 (SAKA)
Formation of ICCs
QUESTION

752. SHRI S. VENKATESAN:
Will the Minister of CORPORATE AFFAIRS
be pleased to state:

- (a) whether Annual Board of Directors' reports of registered companies have column for mandatory disclosure of formation of Internal Complaints Committee (ICCs);
- (b) if so, the details of total number of registered companies and the number of companies which have not formed or not disclosed formation of ICCs in 2019, 2020 and 2021;
- (c) whether the Government has taken any action against those companies that did not constitute ICCs; and
- (d) if so, the details thereof?

## **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

**IRAO INDERJIT SINGHI** 

(a): The Board of Directors' (BoD) report of every listed company & other public company having a paid up share capital of Rupees Twenty-Five crore or more prescribed under Section 134(3) of the Companies Act (the Act) was amended vide Notification No.G.S.R 725E dated 31.07.2018 issued in terms of Section 134(3)(q) r/w Rule 8(5)(x) of the Companies (Accounts) Amendment Rules, 2018 mandating the disclosure of statement that the company has complied with provisions relating to the constitution of Internal Complaints Committee under the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 [14 of 2013].

(b) to (d): There are total 21,51,349 number of registered companies and total 13,44,857 number of active companies under the Act as on 31.03.2021.

The following instances of non-compliances regarding formation of ICCs have came to the notice during 2019, 2020 and 2021:-

Year	Number of Companies not formed or not disclosed	Action taken
	formation of ICCs	
2019	03	Instructions have been
2020	01	issued to file prosecution
2021	Nil	Nil

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